

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-03-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1455/2019
NAME OF THE PETITIONER : Easyaccess Financial Services Pvt Ltd
NAME OF THE RESPONDENTS : Sharavan Infrass Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Learned Counsel Mr. P.R.Pradeep for the Applicant/Financial Creditor is present.

Learned Counsel Mr. M. Rathinakumar for the Respondent is present.

Ld. Counsel for the Applicant states that this application is filed towards claim of Rs.1,08,08,815/-. There is a compromise proposal arrived at between the parties. In terms of the same, the Respondent has handed over a cheque for a sum of Rs.54 Lakhs.

The counsel for the Applicant seeks time to report settlement.

List the matter on **23.04.2021** for reporting settlement.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)